

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject:- Compassionate appointment of Shri Ritik Sharma son of Late Om Parkash Sharma (Ex-Usher), High Court of J&K and Ladakh R/o Village Chanunta, Tehsil Ramnagar, District Udhampur A/P: Government Quarter No. 11-E, Ahata Amarsingh, Jammu.

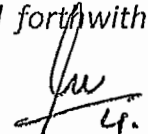
ORDER

No. 1945 of 2024/RG/NG-755(P) dated: 04-11-2024

Shri Ritik Sharma son of Late Shri Om Parkash Sharma R/o Village Chanunta, Tehsil Ramnagar, District Udhampur A/P: Government Quarter No. 11-E, Ahata Amarsingh, Jammu is hereby temporarily appointed as Junior Assistant in the High Court of Jammu & Kashmir and Ladakh, on compassionate grounds under S.O. 429, "*The Jammu and Kashmir Rehabilitation Assistance Scheme, 2022*" in pay level-4 (25500-81100) against the available vacancy and is posted in the High Court Wing, Jammu. However, his appointment is subject to the following conditions:

- i) *The appointee shall join before the office of Registrar Judicial, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of issuance of this order, and Registrar Judicial shall get all the testimonials/character antecedents of the appointee verified from the concerned authorities before drawing his salary.*
- ii) *In case, he fails in verification of documents and/or character antecedents, his appointment shall be deemed to have been revoked forthwith without any notice.*

By Order.


4.11.24
(Shahzad Azeem)
Registrar General

No: 49190-99 of 2024/RG/NG Dated: 04-11-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Director Finance, High Court of J&K and Ladakh, Jammu
..... for information
6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
7. Accounts Officer, High Court Wing, Jammu for information and necessary action.
8. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
9. Shri Ritik Sharma son of Late Om Parkash Sharma R/o Village Chanunta, Tehsil Ramnagar, District Udhampur A/P: Government Quarter No. 11-E, Ahata Amarsingh, Jammu, for compliance.
10. Order Book.


4.11.24
Registrar General